## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No. 161/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: M/s. Citi Lands And Leisure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

I Mr. Shailesh Shah ilb Sanjay Udeshi
Sr. Counsel & Co

Mr. Darshan Ashar

Adv.

## Order

TCSP 161/230-232/NCLT/MUM/MH/2017 TCSP 162/230-232/NCLT/MUM/MH/2017 TCSP 163/230-232/NCLT/MUM/MH/2017 TCSP 164/230-232/NCLT/MUM/MH/2017 TCSP 165/230-232/NCLT/MUM/MH/2017

At request of the petitioner counsel, list this matter on 08-06-2017.

. Sd/- Sd/-

**B.S.V. PRAKASH KUMAR** 

V. NALLASENAPATHY

Member (Technical)

Member (Judicial)